

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 238
(To be answered on the 17th November 2016)**

AIR TRAVEL FACILITIES TO MPS

**238. SHRI GUTHA SUKENDER REDDY
SHRI ARKA KESHARI DEO
SHRI RAJU SHETTY
SHRI Y.S. AVINASH REDDY
SHRI VIJAY KUMAR HANSDAK**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Ministry has convened a meeting recently to discuss demands of handling perks to Members of Parliament (MPs), including a quota of seats on flights, air travel facilities and assistance at airports to board and deboard a plane, if so, the details thereof and the reaction of various airline operators;**
- (b) whether requests from various quarters have been received by the Air India and its subsidiary companies to provide special class for MPs;**
- (c) if so, the details thereof along with the reasons therefor;**
- (d) whether the Government proposes to discontinue the practice of charging airport development fee from MPs and other VIPs;**
- (e) if so, the details thereof along with the reasons therefor;**
- (f) whether there are possibilities of providing similar facilities to MLA/ MLC/ CM and senior Government Officers; and**
- (g) if so, the details thereof and the time by which these facilities are likely to be provided?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): No, Madam.

(b) & (c): Currently there are no quota of seats reserved for Hon'ble Member of Parliament.

(d): No, Madam.

(e): Does not arise in view of (d) above.

(f): No, Madam.

(g): Does not arise in view of (f) above.
